

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.12.2019

ORDER NO. 276 of 2019

Hon'ble President is pleased to modify the roster order no. 81 of 2019 for CESTAT, Bangalore for the period from **10/2/2020 to 21/2/2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 10/2/2020 to 14/2/2020	Customs, Excise and Service Tax Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (J) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 17/2/2020 to 21/2/2020	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.12.2019

ORDER NO. 277 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 59/2019 for CESTAT, Hyderabad for the period from **10.2.2020 to 21.2.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 10.2.2020 to 14.2.2020	Customs, Excise and Service Tax Division Bench matters
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 17.2.2020 to 21.2.2020	Customs, Excise and Service Tax Division Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



(Bineesh Kumar K.S.)
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Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.12.2019

ORDER NO. 278 of 2019

Hon'ble President is pleased to modify the roster order no. 241 of 2019 for CESTAT, Kolkata for the period **3/2/2020 to 7/2/2020** as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Member (Technical)	From 3/2/2020 to 7/2/2020	Customs, Excise and Service Tax Division Bench Matters.
Sh. P. K. Choudhary, Hon'ble Member (Judicial)	From 3/2/2020 to 7/2/2020	Single Member Bench matters

By order



(Bineesh Kumar K.S.)
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Dated: 17.12.2019

ORDER NO. 279 of 2019

Hon'ble President may be pleased to modify the sitting notified vide roster order no. 80/2019 for **CESTAT, Chandigarh** for the period from **17.2.2020 to 21.2.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T)	From 17.2.2020 to 21.2.2020	Customs, Excise and Service Tax Division Bench matters.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

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Dated: 17.12.2019

ORDER NO. 280 of 2019

Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **3/2/2020 to 7/2/2020** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 3/2/2020 to 7/2/2020	Customs, Excise and Service Tax Division Bench matters.
Sh. P. Dinesha, Hon'ble Member (J)	From 3/2/2020 to 7/2/2020	Single Member Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB during the given period.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



(Bineesh Kumar K.S.)

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Dated: 17.12.2019

ORDER NO. 281 of 2019

Hon'ble President may be pleased to partially modify the sitting notified vide roster order no. 268 of 2019 for CESTAT, New Delhi for the period **17.2.2020 to 21.2.2020** as follows.


COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 17.2.2020 to 21.2.2020	Single Member Matters.

By order,


(Bineesh Kumar K.S.)
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Dated: 17.12.2019

ORDER NO. 283 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 78/2019 for **CESTAT, Kolkata** for the period from **13.1.2020 to 17.1.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 16.1.2020 to 17.1.2020	Customs, Excise and Service Tax Division Bench matters.
Sh. P. K. Choudhary, Hon'ble Member (J) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 13.1.2020 to 15.1.2020	Customs, Excise and Service Tax Division Bench matters
Sh. P. K. Choudhary, Hon'ble Member (J)	From 16.1.2020 to 17.1.2020	Single Member Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



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Dated: 17.12.2019

ORDER NO. 284 of 2019

Hon'ble President is pleased to partially modify the roster order no. 266 of 2019 for CESTAT, Bangalore for the period from **8.1.2020 to 10.1.2020** and from **20/1/2020 to 24/1/2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 8.1.2020 to 10.1.2020	Customs, Excise and Service Tax Division Bench matters.
	From 20/1/2020 to 24/1/2020	

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,




(Bineesh Kumar K.S.)

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.12.2019

ORDER NO. 286 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

On **6.1.2020 at 10.30 a.m.** Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member(Judicial) will hear the following Anti Dumping matters:-

AD/STAY/51113/2018 in AD/53285/2018

AD/STAY/50671-50673/2019 in AD/52058-52060/2019

AD/STAY/50742/2019 in AD/52172/2019

AD/STAY/50819/2019 in AD/52291/2019

AD/STAY/50820/2019 in AD/52292/2019

AD/53586/2018

AD/53726/2018

Note:- On 6.1.2020 Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T) will hear Excise and Service Tax Division Bench matters after Anti Dumping Matters are over. On 6.1.2020 at 10.30 a.m. Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) will hear Customs Division Bench matters. Ms. Rachna Gupta, Hon'ble Member (J) will hear Single Member Bench matters after anti dumping matters are over.

By order

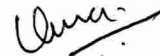


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Dated: 18.12.2019

ORDER NO. 287 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

On **20.12.2019** at **02.30 p.m.** Sh. Anil Choudhary, Hon'ble Member(Technical) and Sh. Bijay Kumar, Hon'ble Member(Technical) will hear the following matters:-

C/ROM/51122/2019

C/51768/2018

By order,



(Bineesh Kumar K.S.)

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Dated: 18.12.2019

ORDER NO. 288 of 2019

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 282 of 2019 for CESTAT, Mumbai for the period **17.2.2020 to 21.2.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. K. Choudhary, (Judicial) Member	From 17.2.2020 to 21.2.2020	Single Member Matters.

By order,


(Bineesh Kumar K.S.)
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